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Title: Introduction and passing of the Appropriation (Vote on Account) Bill, 2009.

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2009-10.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2009-10."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce** the Bill.

MR. SPEAKER : Now Mr. Minister may please move the motion for consideration of the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2009-10, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2009-10, be taken into consideration. "

The motion was adopted.

* Published in the Gazette of India, Extraordinary Part II, Section 2, dated 24.02.09.

** Introduced with the recommendation of the President.

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

